

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH

(CAA)-45(PB) /2017

IN THE MATTER OF:

M/s. GRM Metals (P) Ltd. & MGR Components
Pvt. Limited with Mehra Metals Components (P) Ltd

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner :-


For the Respondent :-

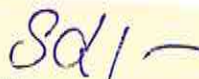
ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 23.8.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 23.8.2017.

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(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017